

Annexure - 1

Name of Corporate Debtor: M/s Delta Iron & Steel Company Private Limited: Liquidation Commencement date: 27.07.2023 List of Creditors as on: 25.03.2026

List of Secured Financial Creditors

(Amount in ₹)

Sl.No.	Name of Creditors	Identification No.	Details of Claims Received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may setoff	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Canara Bank	PAN No.: AAACC6106G	29.08.2023	2,01,56,44,340.00	2,01,56,44,340.00	Secured	-	-	0.00	31.71	0.00	0.00	0.00	0.00	Updated claim received during Liquidation.
2	Union Bank of India	PAN No.: AAACU0564G CIN No.: U99999MH1919PTC000615	30.08.2023	64,21,02,644.00	64,21,02,644.00	Secured	-	Yes	0.00	10.10	0.00	0.00	0.00	0.00	Updated claim received during Liquidation.
3	Bank of Maharashtra	PAN NO: - AACCB0774B	27.06.2022	48,83,33,683.00	48,83,33,683.00	Secured	-	-	0.00	7.68	0.00	0.00	0.00	0.00	Claim submitted during CIRP In accordance with IBBI notification [IBBI/2022-23/GN/REG094] dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
Total				3146080667.00	3146080667.00		0.00	0.00	0.00	49.50	0.00	0.00	0.00	0.00	